

reconstructed. I have seen in the Consultative Committee that the present Minister just talks and makes only promises, but he is not taking any action. I want to know from the hon. Minister what was the estimated cost of the building and how much amount has already been consumed and utilised for the building and whether they are going to remodel the whole building or only the extended portion is sufficient for them

SHRI RAJ BAHADUR: We have already informed him that it is proposed to take up during the Fifth Plan period the construction of a new terminal complex with associated apron and taxi-track at a new site at an estimated cost of Rs. 35 lakhs, and subject to the availability of resources. We would certainly like to start the work on it as soon as possible. But since that may take some time, we have already spent a sum of Rs. 6.5 lakhs for the improvement of the present airport, including the extension of the areas available. The areas available for various purposes, arrival concourse, departure concourse, baggage delivery, departure holding, reserved lounge, restaurant, etc., have been increased from 4,031 sq. ft. to 13,655 sq. ft. We have done every thing possible for the interim period. I fail to see how can I satisfy the hon. Member. We have taken, practically, all the steps, in consultation with them in some cases

(b) the names and addresses of the parties from whom and to whom these REP licences were transferred; and

(c) value of each such licence?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c). The information asked for is not readily available. Also, the time and labour involved in collection of this information may not be commensurate with the results sought to be achieved

श्री भारत सिंह चौहान : प्रधान मंत्री, मेरा क्वेश्चन बहुत स्पष्ट था और इसका नोटिस भी मेरे समय के अनुसार दिया था। अगर मंत्री महोदय यह जानकारी नहीं देते हैं, तो यह सन्दिह्य होना स्वाभाविक है कि दाल में कुछ काला है। कम से कम वह उन एक्सपोर्ट हाउसिंग के नाम तो बतायें, जिनको लाइसेंस दिये गये हैं। यदि नाम बताने में भी यह कहते हैं कि इन्फार्मेशन कलेक्ट करने में टाइम लगेगा तो यह तो एक बड़े आश्चर्य की बात है। ये कुछ अपनी बातों को छिपाना चाहते हैं। मैं एक्सपोर्ट हाउसिंग के नाम जानना चाहता हूँ। उनके नाम आप बतलाइये। हमें बिल्कुल शंका है इस बारे में।

Replenishment Export Permit Licences transferred to Export Houses

*966. **SHRI BHARAT SINGH CHOWHAN:**
SHRI LAJLI BHAI:

Will the Minister of COMMERCE be pleased to state:

(a) the number of Replenishment Export Permit licences transferred to eligible export Houses during the period 28th March to 31st March, 1974;

SHRI VISHWANATH PRATAP SINGH: Sir, so far as the names of the export houses are concerned, it is not difficult to give; there are about 164 export houses which have been given eligibility certificates in 1974-75. That information could be passed on to the hon. Member. But the question asked is, how many replenishment export permit licences have been transferred to the eligible export houses. Various licensing authorities transfer these licences and the number is quite large. For the specified period for which this is asked, end of the year, it becomes specially large because everybody tries to clear and get those

licences. There is a drive also on the part of the authorities to transfer the licences for which the dates are expiring. All the files have to be gone into. I hope, the hon. Member will appreciate that this will require stoppage of normal work.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय यह 26 मार्च से 31 मार्च सन् 74 तक कुल पांच दिन की जानकारी मांगी है।

श्री भारत सिंह चौहान : जो लाइसेंस दिये हैं किन किन देशों से उनका सम्बन्ध है एक्सपोर्ट करने का ? कम से कम उन देशों के नाम तो आप बतलाइए।

अध्यक्ष महोदय : जब वह ट्रांसफर के बारे में कह रहे हैं कि नहीं पता है तो देश कहां से पता लगेगा ?

SHRI VISHWANATH PRATAP SINGH: It will cover every country, if we take this. This information is not ready in hand. I have explained the difficulty in collecting the information. I hope, the hon. Member will appreciate it.

श्री हुकम चन्द कछवाय : यह जो निर्यात करने के लाइसेंस चेंज किए जाते हैं या रिन्यू किए जाते हैं, इन्में केवल 5 दिन की जानकारी मांगी है। सरकार के पास सब प्रकार की मशीनरी है, सरकार सब प्रकार से शक्तिशाली है, इतना समय सरकार को मिला है, इतने समय के अन्दर पांच दिन की जानकारी देने में सरकार की क्या असमर्थता है ? क्या यह बात सही नहीं है कि यह इन्फार्मेशन इसलिए नहीं दे रहे हैं इसमें कुछ अक्सरों और कुछ मंत्रियों का हाथ भी पाये जाते हैं ? इस बात को छिपाने के लिए आप जानकारी नहीं देना चाहते ?

अध्यक्ष महोदय : आप हर बात को इसी तरह बना देते हैं। हर बात को इसी से ला कर जोड़ देते हैं।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, 21 दिन पहले सबाल दिए जाते हैं। उसमें कुल केवल पांच दिन की जानकारी मांगी है।

अध्यक्ष महोदय : 21 दिन में से बहुत सा समय तो दफ्तर से वहां जाते जाते निकल जाता है। बहुत कम वक्त मिनतता है। आपने तो 21 दिन पहले दे दिया और समय लिया कि यहां से सीधे फेंक दिया उन को यहां से जाने में वक्त लगता है।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय वह जवाब तो दे।

SHRI VISHWANATH PRATAP SINGH: First, I want to refute that we are concealing any information because there is something wrong. There is a genuine difficulty. It is not a question of five days. Going into the files of various licensing authorities which are not at one place and sorting it out will involve a lot of work.

श्री हुकम चन्द कछवाय : यह जानकारी वह कब तक देगे ? एक महीना लगेगा, दो महीना लगेगा, साल भर लगेगा, कुछ तो जानकारी दिलवाइए। इतना उत्तर बिलवा दीजिये कि जानकारी कब देगे ?

अध्यक्ष महोदय : मुझको दिलवाना है ? उनके पास आपसी तो वह देगे। जैसे मैंने रोक रखा है जो मैं कहूँ कि जानकारी कब देगे। आप बैठिए।